

SL. No.33

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 19.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (CA)/78/2023, IA (CA)/67/2023, IA (CA)/275/2023 in CP No.48/241/HDB/2022
NAME OF THE COMPANY	Girija Buiders Pvt Ltd
NAME OF THE PETITIONER(S)	R. Yasoda Rao
NAME OF THE RESPONDENT(S)	Girija Buiders Pvt Ltd
UNDER SECTION	241

ORDER

Present: Ld. PCS Mr. S. Chidambaram for the Petitioner.

Ld. Counsel Mr. GS Rama Rao for the Respondent.

Pleadings stand completed. **Matter is adjourned to 07.06.2024 along with applications.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)